

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &
IA NOS. 371 & 372 OF 2015**

Dated: 2nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Bhushan Power & Steel Ltd.Appellant(s)
Versus
GRID Corporation of Orissa Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Ms. Sadapurna Mukherjee
Counsel for the Respondent(s) : Mr. R.K. Mehta,
Mr. Abhishek Upadhyay for R-1
Mr. Rutwik Panda &
Ms. Anshu Malik for R-2

ORDER

(MENTIONED IN THE COURT)

Learned counsel for the parties request that this matter be listed on 05.04.2016 instead of 17.03.2016.

As agreed by learned counsel for the parties, list the matter on **05.04.2016**.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**